



From: Registrar General
High Court of Uttarakhand
Nainital

To:

1. Principal Secretary Law-cum-L.R., Government of Uttarakhand, Dehradun.
2. Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Government of Uttarakhand, Dehradun.
3. All the District Judges of State Judiciary.
4. Chairman, Commercial Tax Tribunal, F-6, Nehru Colony, Hardwar Road, Dehradun.
5. Chairman, State Transport Appellate Tribunal, 3/5 A, Race Course, Dehradun.
6. Secretary, Lokayukta, 3/3, Industrial Area, Patel Nagar, Dehradun.
7. Secretary General, Supreme Court of India, New Delhi.
8. Director, Uttarakhand Judicial and Legal Academy, Bhowali, Nainital.
9. Presiding Officer, Labour Court, Hardwar.
10. Principal Judge, Family Court, Dehradun, Judges/Additional Judges, Family Courts, Hardwar, Nainital, Pauri Garhwal, Udham Singh Nagar, Roorkee & Rishikesh
11. Registrar, Public Service Tribunal, Uttarakhand, 316, Phase-II, Vasant Vihar, Dehradun.
12. Registrar-cum-Secretary, State Level Police Complaint Authority, Park Road, Laxman Chowk, Saharanpur Road, Dehradun.
13. Member Secretary, Uttarakhand State Legal Services Authority, Nainital.
14. Additional Secretary (Law), Uttarakhand Public Service Commission, Ayog Bhawan, Gurukul Kangri, Hardwar
15. Registrar, State Consumer Dispute Redressal Commission, House No. 176, Ajabpur Kalan, Near Spring Hills School, Mothrowala Road, Dehradun.
16. Registrar (Judicial), Registrar (Protocol), Additional Registrar-I & II, High Court of Uttarakhand, Nainital

C.L. No. 15 /DR(1)/2013

Dated: 8 January, 2014

Subject : Monthly meetings of Judicial Officers

Madam / Sir,

In continuation of the earlier circular letters on the above subject, I have been directed by the Hon'ble Court to inform that the Hon'ble Court has been



pleased to approve that the monthly meeting pertaining to Judicial Officers posted at outlying courts can be held at such outlying courts where the learned District Judge holds camp court at least once in a month.

You are, therefore, informed and requested to kindly this circular letter to the notice of all the Judicial Officers posted in your judgship/department/office/academy.

Yours faithfully

D.P. Gairola
8.1.2014
(D.P. Gairola)